

(P.H.C. Sch. 1-6)

Letter No. 48060-48069 /A.D. Apptt.

PF XXVIII-01-2003

FROM :

विनोद कुमार सिन्हा

महानिबंधक,

उच्च न्यायालय, पटना

Vinod Kumar Sinha

Registrar General,

High Court of Judicature at Patna.

Fax No.: 0612-2504088

Ph.: Off.-P.B.X.-2504071-73, 75, Ext.-237
2505318-19

Off.-2504111, Res. -

Dated, Patna, the 24th July, 2016

To

The District and Sessions Judge,

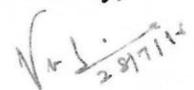
**Patna, Gaya, Saran at Chapra, Sitamarhi, Samastipur, Aurangabad, East Champaran
at Motihari, Vaishali at Hajipur, Bhagalpur and Rohtas at Sasaram**

Sir,

I am directed to say that the Hon'ble Court have been pleased to resolve to relieve Principal Magistrates of respective districts from additional charge of other work so that they can devote exclusive time to Juvenile Cases.

This is for your information and needful.

Yours faithfully,


Registrar General